ORISSA HIGH COURT, CUTTACK

Dated, Cuttack the 8th October, 2024

Designation of Advocates as Senior Advocates by the Orissa High Court

NOTICE

Shri Banshidhar Baug, applicant Advocate as detailed below is requested to remove the defect(s)/ deficiency(ies) and supply the Omission(s) as noticed and reflected in the **defect and wanting column** below on or before **21**st **October**, **2024** positively.

SI. No.	Name	Address	Defect	Wanting
1.	Shri Bansidhar Baug	At- Jhanjirimang ala, Bastia Sahi, P.O Talatelenga Bazar, Dist Cuttack- 753009	1. At point no. 9 of the application form the nos. of Reported Judgment are mentioned as 26 (twenty six) whereas lists of 19 (nineteen) are given in the prescribe format. 2. At point no. 10 of the application form the nos. of Unreported Judgment are mentioned as 20 (twenty) but lists of 8 (eight) are given in the prescribe format. 3. The lists of Synopses are not filled in the prescribed format. 4. No certificate, as required under Rule-5(3), has been filed along with the application.	Documents for

By Order of the High Court

Registrar (Judicial)

Memo No. 15835 /Date 08.10.2024

Copy forwarded to the Superintendent, Computer Section of the Court for uploading the same in the Courts Website in course of the day.

Registrar (Judicial)